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A. A. Laster (41)

Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

For election to binar Legislative Assembly Constituency (Name of the Constituency)

Ram Navesh Basad Yadav son/daugh: or/wife of Late Ramashray Roy.

Agod. 52 ... years, resident of Village-Manikpur ... (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:(strike out whichever is not applicable)

(1) I am a candidate set up by Bharatiya Janata Party (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return (in Rupees)	
1,	Self	ADGPY 0086 M	No any return has been filed due to sources of	N-A-	
2.	Spouse- Smt. Grayatri Devi	N.A.	snecme is only agricultural.	Nil	
3.	Dependent I Ankur Kumar	N.A.	N.A.	Nil	
4.	Dependent 2 Kumar Ankush	N.A.	N.A.	Nil	
5.	Dependent 3 Kumar Akshay	N.A.	N.A.	Nil	

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	u/6147, 148, 149, 452, 323, 324, 325, 326, 307, 333, 353, 337, 427 I.P.C. & 27 Arms Act in Dunra P.S. Case no111/98
(b)	Name of the court, Case No. and Date of order taking cognizance :	C.J.M., Sitamarti, Dunra P.S. Case no 11/98, G.R. no 1007/98, S.Tr 573/04, 16:11.1998
(e)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	Trial pending in the court of F.T.CI, Sitamarhi

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	N.A.
(b)	Name of the Court(s). Case No. and	N. A.
	Date(s) of order(s).	

(:)

(5) That I give heiern below the details of the assets (movable and itemovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme. Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self Self	Spouse Gayatri Devi	Dependent-1 Ankur Kumar	Dependent-2 Kumar Arkush	Dependent-3 Kumar Akshay Ankit Kumar
()	Cash in hand	Rs.40,000/_	Rs. 50,000/_	Nil	Nil	Rs. 10,000/_
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the	Bank of India Parwaha, Sitamar 1/2 no 4124 Rs. 542/- Canara Bank. Sitamarhi 1/2 no 2312 1010107 Rs. 4,891/- S.B.I., Vidhan Sabl branch Patna 1/2 no 200158315	Nil 31	S.B.I., Sitamarki A/cno304073 12348 Rs. 70,000/_	Central Bank of India, sitamark A/2 no 305 1935 1. Rs. 44/- P.N.B., Jaipur A/2 no 3952001 500059641	
1	amount in each such deposit	Rs. 2774/	10		Ps. 500/-	
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Nil	Nil	Nil	Nil	Nil
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Nil	Nil	L.I.C. policy of Rs. 4 Laes.	L.I.C. policy of Ps. 4 Lacs.	Nil
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount,	Nil	Nil	Nil	Nil	NEL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Scorpio-Mahine BR-019C-3911 2011 Rs. 9,25,000/	60 Maruti Van BR-30-4461 1998 Rs. 2, 20, 500/-	Nil	Nil	Nil
(viř)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold- 10 gm.	Gold-210 gm of Rs. 5,88,000/ Silver-1 Kg. of Rs. 53,000/	Gold- 10 gm. of Rs. 28,000/	Gold- 10 gm. of Rs. 28,000/-	Gold-10 gm. of Rs. 28,000/

(Vill Asily other assets such as value of Claims/interest	Nil	NER	Nil	Nil	NER
(ix, Gross Total value	10,01,207/	9,11,000/_	4,98,000/_	4,28,544/	38,000/_

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

S. No	Description	Self	Spouse Smt. Gayatri Devi	Dependent-I Ankur Kumar	Dependent-2 kumar Ankush	Dependent-3 Kumar Akshay BAnkit Kuman
(i)	Agricultural Land Location(s) Survey number(s)	Menikpur Musha harniya, farihar Sitamarhi		Nil	Nil	Nil
	Area (Total measurement in acres)	14 Acres share in joint peternal properties	Nil	Nil	Nil	Nil
	Whether inherited property (Yes or NO)	Yes	N-A-	N·A.	N.A.	N.A.
	Date of purchase in case of self acquired property	N.A.	N·A·	N.A.	N.A.	N.A.
	Cost of Land (in case of purchase)at the time of purchase	N.A.	N. A.	N-A-	N.A.	N.A.
	Any Investment on the land by way of development, construction etc.	Nil	Nil	Nil	Nil	Nil
	Approximate Current market value	Ps. 70 Lacs (Approximately	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land Location(s) Survey number(s)	Nil	Nil	Nil		Nil
	Area (Total measurement in sq. ft.)	Nil	Nil	Nil	Nil	Nil
	Whether inherited property (Yes or NO)	N.A.	N-A-	N-A-	N.A.	N.A.
18	Date of purchase in case of self acquired property	N·A·	N-A-	N-A-	N· A·	N.A.
	Cost of Land (in case of purchase) at the time of purchase	N-A-	N-A.	N·A·	N·A:	N. A.
	Any Investment on the land by way of development, construction etc.	N·A·	N·A·	N·A·	N.A.	N.A.
	Approximate Current market value	Nil	NEL	Nil	Nil	Nil
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	Nil	Nil	Nil	Nil	Nil
	Built up Area (Total measurement in sq. ft.)	Nil	Nil	Nil	Nil	Nil

	V lether inherited property (* es or NO)	N.A.	N.A.	N.A.	N.A.	N.A.
	Date of purchase in case of seri accraticed property	N·A·	N.A.	N.A.	N.A.	N.A.
	C vst of property (in case of prochase) at the time of prochase	N·A·	N·A·	N·A·	N-A-	N.A.
	Any Investment on the property by way of development, construction etc.	N.A.	N·A·	N·A·	N·A·	N.A.
	Approximate Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	Manikpur Mushaharniya, Parihar, Sitamarhi	Nil	Nil	Nil	Nil
	Area (Total measurement in sq. ft.)	4,356 sq. ft.	Nil	Nil	Nil	Nil
	Built up Area (Total measurement in sq. ft.)	1,307 sq. ft.	Nil	Nil	Nil	Nil
	Whether inherited property (Yes or NO)	Yes	N-A-	N.A.	N. A.	N.A.
	Date of purchase in case of self acquired property	N.A.	N.A.	N.A.	N.A.	N.A.
	Cost of property (in case of purchase) at the time of purchase	N.A.	N·A·	N.A.	N- A-	N.A.
	Any Investment on the land by way of development, construction etc.	Nil	N·A·	N.A.	N.A.	N.A.
	Approximate Current market value	Rs. 5 Lacs	Nil	Nil	Nil	Nil
v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil
(vi)	Total of Current Market Value of (i) to (v) above	75,00,000/_	Nil	Nil	Nil	Nil

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s) Sont Gayatri Devi	Dependent-1 Ankur Kumar	Dependent-2 Kumar Ankush	Dependent-3 Kumar Akshay DAnkit Kumar
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Bank of India, farwaha, Silamas fs. 53,000/- KCC Uttar Bihar Kshet Gramin Bank,	Nil	Union Bank, Sitamarhi Rs. 4 Lacs Educational Loan	Central Bank of India, Sitamark Rs. 4 Lacs Educational Loan	i Nil
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of Joan	Parihar, sitamas Rs. 56,642 '60/ KCC Vidhan Sabha Rs. 6 Lacs. Vehicle loan	Nil	Nil	Nil	Nil

	Any other liability	Nil	Nil	Nil	Nil	Nil
	Grand total of liabilities	7,09,642.60	Nil	4,00,000/_	4,00,000/-	Nil
(ii)	Government Dues: Dues to departments dealing with government	B.S.N.L. Sitamarhi	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of water	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of electricity	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of telephones/mobiles	A. 25,000/_	Nil	Nil	Nil	Nil
	Dues to departments dealing with government transport (including aircrafts and helicopters)	Nil	Nil	Nil	Nil	Nil
_	Income Tax Dues	Nil	Nil	Nil	Nil	Nil
	Wealth Tax Dues	Nil	Nil	Nil	Nil	Nil
	Service Tax Dues	Nil	Nil	Nil	Nil	Nil
	Municipal /Property Tax Dues	Nil	Nil	Nil	Nil	Nil
	Sales Tax Dues	Nil	Nil	Nil	Nil	Nil
_	Any other dues	Nil	Nil	Nil	Nil	Nil
-	Grand total of all Govt. dues	25,000/_	Nil	Nil	Nil	Nil

(7) Details of profession or occupation:

a. Self......Farmer b. Spouse House wife

(8) My educational qualification is as under:

B. Sc. - S. R. K. G. College, Sitamarki / Bihar University, Muzaffar pur - 1980

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kuth. Ram Naresh Prasad Yada		
2.	Full postal address	Village - Marikpur Mushaharniya, P.OAndauli P.SParihar, DistSitamarhi, PIN-543324		
3.	Number and Name of the constituency and state	25 - Parihar Legislative Assembly Bihar		
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Bharatiya Janata Party		
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	Nil		

	(c) Total number of Pending cases where the court (s) have taken cognizance			2	1 (one)	
5		M of	-		come Tax Retu	4	List facing Stown
	ng northead	Candidate ADGPY	0086 M		Nil		N-A-
	-	Spouse: Ni	Q .		N.A.		N.A.
32		Dependents Ni			N. A.	1	N. A.
6.	-		of Assets and	Liabiliti	es in rupees		
	-	Description	Self	Spouse	Dependent-I	Dependent	t-II Dependent-III
A.		Moveable Asset (Total value)	10,01,207	9,11,000	4,98,000/_	4,28,54	4/_ 38,000/_
B		Immovable Asset	75,00,000/	Nil	Nil	Nil	Nil
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	Nil	Nil	Nil	Nil	Nil
	(ii)	Approximate Current Market Price of Asset (Total Value)	75,00,000/	Nil	Nil	Nil	Nil
7		Liabilities					
		(i) Government dues (Total)	25,000/_	Nil	Nil	Nil	Nil
		(ii) Loans from Bank, Financial Institutions and others (Total)	7,09,642:60	Nil	4,00,000/_	4, 60, 600	1- Nil
8.		ighest educational qualific 8.Sc. — S.R.K.G. Cell Give details of School / Un	ege, Sitama				

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) 1, my spouse, or my-dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

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Note: 1 Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

- Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
- 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned
- 4. The affidavit should be either typed or written legibly and neatly.